

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Tax Appeal No. 38 of 2017

The Commissioner of Income Tax (Central), Patna. --- --- Appellant

Versus

M/s Modi Projects Ltd., Ranchi. --- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through : Video Conferencing

For the Appellant : Mr. Rahul Lamba, Adv.

For the Respondent : Ms. Rakhi Sharma, Adv.

06/21.07.2020 Respondents have entered appearance through Vakalatnama and Ms. Rakhi Sharma is present on their behalf today. However, certain preparations have not been carried out by the learned counsel for the appellant Mr. Rahul Lamba as indicated in the previous order dated 16th June 2020.

Accordingly, three weeks' time is allowed. Let the matter be listed in the week of 17th August 2020.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/